

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 40 of 2013 &  
I.A. No. 59 of 2013**

**Dated : 21<sup>st</sup> February, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

<b>Silvassa Industries Association</b>	<b>....Appellant(s)</b>
<b>Versus</b>	
<b>Joint Electricity Regulatory Commission &amp; Anr.</b>	<b>....Respondent (s)</b>

**Counsel for the Appellant (s):        Mr. Sakesh Kumar**

**ORDER**

Since we entertain a doubt with regard to the maintainability of the Appeal, which has been filed as against the Order passed by the Commission dismissing the Review Petition dated 27.12.2012, issue notice to the Respondents to hear the parties on the question of maintainability of this Appeal. Dasti service is permitted. Registry is also directed to issue notice to the Respondents returnable on 14.03.2013.

Post the matter on **14.03.2013.**

**( Rakesh Nath)  
Technical Member**  
ts/vs

**(Justice M. Karpaga Vinayagam)  
Chairperson**